

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

LOK SABHA

UNSTARRED QUESTION NO. 3693

ANSWERED ON MONDAY, THE 24th MARCH, 2025 / CHAITRA 3, 1947 (SAKA)

National Decarbonisation Policies

QUESTION

3693. Smt. Kamaljeet Sehrawat:

**Will the Minister of CORPORATE AFFAIRS
be pleased to state:**

- (a) whether the Government is planning to integrate various types of policies as a result of the outcomes of MoU between the Indian Institute of Corporate Affairs (IICA) and the Carbon Market Association of India (CMAI) into national decarbonisation policies and if so, the details thereof;**
- (b) the measures taken/to be taken to ensure the effectiveness of carbon markets in the country;**
- (c) whether any incentive schemes have been formulated for industries adopting carbon offset mechanisms through this collaboration; and**
- (d) if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS AND
MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND
HIGHWAYS.**

(SHRI HARSH MALHOTRA)

(a) & (b): No, the role of Indian Institute of Corporate Affairs (IICA) under this MoU, is focused on providing only the capacity building and knowledge support.

As per the inputs provided by Ministry of Power with a view to reduce carbon emissions, the Government of India notified the Carbon Credit

Trading Scheme (CCTS) in June, 2023 and amendment in December, 2023. The scheme defines two mechanisms, namely, compliance mechanism and offset mechanism. In the compliance mechanism, the obligated entities shall comply with the prescribed Green House Gas emission reduction norms in each compliance cycle of Carbon Credit Trading Scheme. In the offset mechanism, the non-obligated entities can register their projects for Green House Gas emission reduction or removal or avoidance for issuance of Carbon Credit Certificates.

The Carbon Credit Trading Scheme aims to reduce or avoid the greenhouse gases emissions from the various sectors of Indian economy by pricing the greenhouse gases emissions through trading of carbon credit certificates. The Carbon Credit trading scheme has been envisaged to facilitate public and private sector companies to lower the economic cost of reducing emissions.

(c)&(d): No incentive scheme has been formulated through this collaboration.
